

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1657/2014

This the 22nd day of August, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Smt. Lokesh Rani (Aged about 42 years)
Widow of Late Sh. Virender Narain Saxena
(Ex-Packer, GPO, New Delhi-1),
R/o C-2/55, Yamuna Vihar,
New Delhi-53 Applicant

(By Advocate: Mr. G.D. Chawla)

VERSUS

1. Union of India, through the Secretary
M/o Communication and IT,
Dak Bhawan, Sansad Marg,
New Delhi-110001

2. The Chief Postmaster General, Delhi Circle,
Meghdoot Bhawan, Link Road,
New Delhi-110001

3. Director (Admn.)
Department of Posts
O/o Director, G.P.O.,
New Delhi-110001 Respondent.

(By Advocate : Mr. J.P. Tiwary)

ORDER (ORAL)

This is the case of Compassionate Appointment. The Government servant had died on 29.09.2009. After his death, terminal benefits have been paid to the family. The applicant, who is second wife of the deceased government servant, sought compassionate appointment by representation dated 23.02.2010, which was considered and rejected by the department as she obtained 88 points against the last candidate selected, who had secured 100 points.

Learned counsel for the respondents also states that the OA has been filed on 02.05.2014 which is also barred by limitation.

In these circumstances, I do not find any merit in the case and therefore, the OA is dismissed. No costs.

**(P.K. Basu)
Member (A)**

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